

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.
O.A.NO.596/92 with MA.761/92

Between

1. K.Jaya Ramudu
2. S.Samson.
3. A.Balaiah.

4. S.Rama Rao.
5. D.Balaraju.

Dated: 30.9.1992.

... Applicants
And

1. Divisional Railway Manager(Metre Guage), Hyd/Sec, S.C.Railway, Secunderabad.
2. Divisional Mechanical Engineer(Diesel) S.C.Railway, Diesel Shed, Moulali.

... Respondents.

Counsel for the Applicants

: Sri. Rajeswara Reddy for Sri. S.Laxma Reddy.

Counsel for the Respondents

: Sri. N.V.Ramana, SC for Railways.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member

The Tribunal made the following order:-

Heard both sides. This application was filed with a prayer to permit the applicant to appear for the examination that was scheduled to be held on 18.7.1992. When the case came up for admission, the Bench did not consider it a fit case to pass any interim order. Under these circumstances, as the examination had already been held ~~now~~ now the application ~~becomes~~ infructuous, with no order as to costs.

(b) is disposed of as

S.9/10/92
Deputy Registrar (Judl.)

Copy to:-

1. Divisional Railway Manager(Meter Guage) Hyd/Sc, S.C.Railway, Secunderabad.
2. Divisional Mechanical Engineer (Diesel) S.C.Railway, Diesel Shed, Moulali.
3. One copy to Sri. S.Laxma Reddy, advocate, 3-4-548/3, behind Narayanaguda, Hyd.
4. One copy to Sri. N.V.Ramana, SC for Railways; CAT, Hyd.
5. One spare copy.

Rsm/-

16/9/92

O.A. 596/92 with

m.p. 761/92

TYPED BY

COMPARED BY

CHECKED BY *Joe*

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 30/9/1992

ORDER / JUDGMENT

R.A./C.A./M.A. No.

O.A. No.

596/92 with m. 761/92

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Allowed.

✓ Disposed of *as infractions* with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

pvm.

Central Administrative Tribunal
DESPATCH

2 OCT 1992

HYDERABAD BENCH